

Declaration of Assets and Liabilities

Year 2022

I BINAY KUMAR, son/daughter/wife of LATE KESHO SAW
aged 48 years, belonging to BIHAR LEGISLATIVE ASSEMBLY
service and presently working as DRIVER

give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be
given)

BINAY Kumar LEELA Devi ROHIT Kumar ANJALI Kumari

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(I)	Cash	2,00,000	25,000	15,000	5,000	
(II)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	25,000/-	BOC Saving 10,000/-	BOC Saving 12,000/-	BOC saving 3,000/-	NIL
(III)	Bonds, Debentures and Shares in companies					NIL
(IV)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	Rs 4007 XLY Pre BIRLA SUN LIFE	Rs 4152 YLY Pre in L.I.C	NIL	NIL	NIL
(V)	Motor Vehicles (details of make, etc.)	NIL		Honda Sp		
(VI)	Jewellery (give details of weight and value)	20 g Gold	100 g (800 250 Silver)	10 g gold	20 g Gold 100 g Silver	NIL
(VII)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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5/2/22
24/2
6/2/22

1580
07-2-22

(18)

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	Paternal house Shanti path Gardani - Bagh Patna - 1				
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(I) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ASSESSMENT YEAR 2021 - 2022 CTEPK - 4686F	
	(II) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(III) Sales Tax [Only in case of proprietary business]		
	(IV) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No.

Gender: ☒ Male ☐ (M/F)

Date of Birth: (DD/MM/YYYY)

Class/Group: (A/B/C)

Cadre:
(Full Name e.g. B.A.S. Bihar Administrative Service,
B.S.S. Bihar Secretariat Service etc.)

Home District:

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature:

Name of Employee:

Designation:

Department:

Place:

Date:

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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